Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 52 of 2009 & I.A. Nos. 135 of 2009

Dated: 30th April, 2009

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. A.A. Khan, Technical Member

 Tamil Nadu Electricity Board.
 ... Appellant (s)

 Versus
 ... Respondent (s)

 Central Electricity Regulatory Commission & Ors.
 ... Respondent (s)

 Counsel for the Appellant/ (s)
 : Mr. P.R. Kovilan Mrs, Getha Mathu Maimal

 Counsel for the Respondent (s)
 : None

<u>ORDER</u>

In the light of the request made by the learned counsel for the appellant for

withdrawal of the appeal, the appeal is allowed to be withdrawn and dismissed.

(A.A. Khan) Technical Member (Justice M. Karpaga Vinayagam) Chairperson